

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2070/02

Thursday, this the 20th day of March, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Dr. Jag Shoran
Principal Scientist (Plant Breeding)
Crop Improvement Unit
Directorate of Wheat Research (ICAR)
Post Box 158
Maharaja Aggrasain Marg
Karnal - 132 001

Applicant
(By Advocate: Shri Jasbir Singh Malik)

Versus

1. Indian Council of Agricultural Research
through Director General
Krishi Bhavan, New Delhi-1

2. The Project Director
Directorate of Wheat Research (ICAR)
Post Box 158
Maharaja Aggrasain Marg
Karnal - 132 001 (Haryana)

3. Dr. D.S. Chauhan, PI (RM Division)
Acting Project Director
Directorate of Wheat Research (ICAR)
Post Box 158
Maharaja Aggrasain Marg
Karnal - 132 001 (Haryana)

Respondents

(By Advocate: None)

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for the applicant, during the course of submissions, stated that respondent No.3 against whom the applicant had the main grievance has since retired and the applicant is presently working as Project Director. Thus, he contends that if need arises or in case the seniority of the applicant is threatened, he will file a fresh application. Prayer is made accordingly.

VS Ag

X

(2)

2. Allowed as prayed. Subject to aforesaid, OA is disposed of.

(Govindan S. Tampi)
Member (A)

(S. D. T.)


(V.S. Aggarwal)
Chairman